

C.A.No. 4958 OF 1994
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO. 111 COURT NO. 4 SECTION III
MENTIONED

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s) 4958/1994

COLLECTOR OF CUSTOMS, BOMBAY Appellant (s)

Versus

ELEPHANTA OIL AND INDUSTRIES LTD. Respondent (s)

(with appln. for stay and with office report)

Date:18.12.2002 This/These Appeal(s) was/were called
on for hearing today.

CORAM:

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For the Appellant (s)

Mr.Raju Rama Chandran,ASG
Mr.A. Subba Rao,Adv.,
Mr.B.Krishna Prasad,Adv.

For the Respondent (s)

Mr.B.S. Billowaria,Adv.for
Mr.D.K. Garg,Adv.

Upon hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

To be listed immediately after winter vacation.

.SP1

(Vijay Kumar Sharma)
Court Master

(Janki Bhatia)
Court Master